

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

(10)

RA No. 334/94
in
OA No. 1737/93

New Delhi, this the 19th day of October, 1994.

HON'BLE MR B.N. DHOUNDIYAL, MEMBER(A)

Govt. of National Capital Territory of Delhi;
through
Director Education,
Old Secretariat,
Delhi-110 054.

The Principal,
Govt. Girls Senior Secondary School,
Shakarpur,
Delhi-110 092 Respondent/Applicant.
(in OA)

vs.

Smt. Kamla Devi Aggarwal,
W/O Shri Ravi Aggarwal,
R/O A-407, Gali No. 1.,
Ganesh Nagar,
Delhi-110 092. Applicant/Respondent.
(in OA)

ORDER

(Hon'ble Mr B.N. Dhoundiyal, Member(A)

This review petition has been filed by the respondents in OA No. 1737 of 1993, decided on 5.04.1994.

2. Smt. Kamla Devi Aggarwal, the respondent (applicant in the main OA) was working as Assistant Teacher in N.D.M.C. before joining the Directorate of Education, Delhi Administration. Her case for protection of pay was rejected by the respondents on the ground that she could be given benefit of the Circular dated 22.12.1987 and 7.08.1989 as these applied only to those who were appointed after 1.08.1989. This contention of the respondents was not accepted by the Tribunal.

W.E.F. 1.08.1989, taking into account services rendered by her in the same grade with the N.D.M.C.

3. In the review application, the respondents have re-iterated the same grounds which have already been considered by this Tribunal. This cannot be a ground for review, petition.

4. On the date of final hearing the case was called twice but none was present on behalf of the respondents. The Tribunal had to proceed with the case on the basis of the pleadings and submissions made by the learned counsel for the applicant. No satisfactory explanation has been offered by the respondents for not being present on the date of final hearing. Moreover, though the judgment was delivered on 6.04.1994, the review application has been filed on 30.09.1994, it is clearly time barred. No satisfactory explanation for condoning the delay has been given.

5. In view of the aforesaid consideration, the review application fails and is hereby dismissed.

/sds/

B.N. D. 427
(B.N. Dhoundiyal)
Member (A)